

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED**  
**CIN :U45203TN2008PLC069210**  
**Date of commencement of CIRP: 17th July 2019**

**LIST OF CREDITORS**  
**Summary as on 06th December 2021**

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)  
**Annexure - 8**

**A ) List of Operational Creditors-Suppliers**

S.N	Name of the Creditor	Identification No (CIN/PAN/Aadhar/GSTIN)	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Wheth er Related Party ?	% of Voting Share in COC					
1	Gujarat State Road Development Corporation Limited	U45200GJ1999SGC035995	11.08.2019	114,55,70,852	69,38,11,761	Default in payment of Concession fees and damages.	-	-	No	-	-	-	45,17,59,091	0	
2	Hindustan Colas Private Limited	U23200MH1995PTC090671	16.08.2019	47,27,893	36,24,678	Supplier services	-	-	No	-	-	-	11,03,215	0	
	<b>TOTAL</b>			<b>1,15,02,98,745</b>	<b>69,74,36,439</b>								<b>45,28,62,306</b>	<b>-</b>	

Amount in Rs.